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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

C.P. No. 5/66/NCLT/AHM/2018

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.01.2018**

Name of the Company: Ajmera Cement Pvt Ltd.

Section of the Companies Act: Section 66 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	Yuvraj Thakore For D.N. Raval	Advocate	Petitioner	<u>Y. Thakore</u>
2.				

ORDER

Learned Advocate Mr. Yuvraj Thakore i/b Learned Advocate Ms. Dharmistha Raval present for Petitioner.

Petitioner is directed to file the Attendance sheet of EOGM of preference shareholder held on 12.10.2017 and resolution of Board of Directors of Hasseldine INC agreeing for reduction of preference shares in Ajmera Cement Pvt Ltd.

List the matter on 24.01.2018.


MANORAMA KUMARI
MEMBER JUDICIAL

Dated this the 12th day of January, 2018.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL